GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA

UNSTARRED QUESTION NO-2022

ANSWERED ON-15/12/2021

ACCIDENTAL DEATHS ON ROADS

2022. SHRI DEREK O' BRIEN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) the data for deaths on roads in the last three years;
- (b) whether any steps are being taken to minimize the number of fatalities in road accidents;
- (c) whether there are any schemes targeting road safety and if so, progress of these schemes; and
- (d) the budget allotted for the same so far, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) As per the information available with the Ministry, the total number people lost their lives in road accidents in the country during the last three years from 2018 to 2020 in the table given below:

Year	Total number of Persons killed in road accidents
2018	151417
2019	151113
2020	131714

(b) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken by the Ministry as detailed below:-

i. Education:

- a. The Ministry implements a scheme for undertaking publicity measures and awareness campaigns on road safety to create awareness among road users through the electronic media, print media, NGOs etc.
- b. Observance of National Road Safety Month/Week every year for spreading awareness and strengthening road safety.
- c. A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE).
- d. Education of general public on traffic rules and their applicability.
- ii. Engineering (both of Roads and vehicles)
 - Road engineering:
 - a. High priority to identification and rectification of black spots (accident prone spots) on national highways.
 - b. Road safety has been made an integral part of road design at planning stage.
 - c. Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots.
 - d. Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.

- Vehicle engineering:
- a. Safety standards for automobiles have been improved in respect of Airbags, Anti-Breaking System (ABS), Tyres, Crash test, Whole Vehicle Safety Conformity of Production (WVSCoP).
- b. Ministry has notified fitment of Speed Limiting devices on all transport vehicles.
- c. Scheme for setting up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system.

iii. Enforcement

- a. The recently passed motor vehicles (Amendment) Act, 2019 provides for strict enforcement through use of technology and further provides for strict penalties for ensuring strict compliance and enhancing deterrence for violation of traffic rules.
- b. Issue of Guidelines for protection of Good Samaritans and draft rules as per Motor Vehicles (Amendment) Act, 2019 has been published.

iv. Emergency care:

- a. The Motor Vehicles (Amendment) Act, 2019 provides for a scheme for the cashless treatment of victims of the accident during the golden hour.
- b. The National Highways Authority of India has made provisions for ambulances at all toll plazas on the completed corridor of National Highways.
- c. Further, 297 ambulances have been upgraded to Basic Life Support as per AIS-125 and upgradation for the remaining is under process.
- (c) & (d) Ministry of Road Transport & Highways administers the following schemes to improved road safety scenario in the country:
 - i. Publicity Measures and Awareness Campaign: To create road safety awareness among the general public through various publicity measures. Various activities in the form of telecasting/ broadcasting of Television spots, social media & print media advertisements, hoardings, seminars, exhibitions, messages to Driving Licence holders, e-competitions etc. are being taken up.
 - ii. Goods Samaritan Scheme Scheme for grant of Award to the Good Samaritan who has saved life of a victim of a fatal accident involving a motor vehicle by administering immediate assistance and rushing to Hospital/Trauma Care Centre within the Golden Hour of the accident to provide medical treatment." Scheme has been launched recently.
 - iii. Scheme for grant of financial assistance for administering Road Safety Advocacy and awards for the outstanding work done in the field of Road Safety. 714 Work orders have been issued to various NGOs during last three financial years.
 - iv. Setting up of Inspection & Certificate Centres (I&C) for automation of fitness test of vehicles. Model I&C Centre one in each state is to create word class facility for automate fitness test of vehicle without any human intervention. Total model 26 I&C Centres have been sanctioned in 26 State/UTs.
 - v. Setting up of Institute of Driving Training & Research (IDTR), Regional Driving Training Centres (RDTC) and Driving Training Centre (DTC) at district level. Total 31 IDTR and 6RDTCs have been sanctioned.

Budget allocated for Road Safety Advocacy, Good Samaritan Scheme & Publicity Measures and Awareness Campaign for the current Financial Year 2021-22 at budget estimate stage is Rs.70.00 crore. For Setting up of Institute of Driving Training & Research (IDTR), Regional Driving Training Centres (RDTC) and Driving Training Centre (DTC) it is Rs. 22.00 crore. For Setting up of Inspection & Certificate Centres (I&C) it is 49.00 crore.
